NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P No. 27/KB/2017 C.P-1058/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M.

Name of the Company		Regency Trust Limited		
Ur	nder Section	100,101,102		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. TIAINLA (DE R) CER)

Dy Director Ministry of Corporate olo RD (ER) Affairs, GOI

2) Arif Ali Regency Trust Alvocate Petitioner Ayush Bholona

80.11.17

ORDER

Ms. Tiainla, Dy. Ld. Counsel for the petitioners and Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(V.P.Singh) Member (J)